HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

CALENDAR 2021 – Vacations, Public Holidays and Optional Holidays for the Subordinate Courts working in the State of Andhra Pradesh including all Tribunals and Labour Courts under the control of High Court of Andhra Pradesh for the year 2021 – **NOTIFIED**.

ROC.No:450/SO/2020

DT. /() -12-2020

NOTIFICATION No. 22/SO/2020

In exercise of the powers conferred under Sections 22 and 31 of the A.P. Civil Courts Act, 1972 (Act 19 of 1972), the High Court of Andhra Pradesh hereby declares the following Vacations and Holidays for all the Civil Courts working under the control of the High Court of Andhra Pradesh in the State of Andhra Pradesh including Tribunals and Labour Courts to be observed in the Calendar year 2021.

I. VACATIONS

VACATION	FROM	то	
	08-01-2021	12-01-2021	
SANKRANTHI	From Friday, the 8 th January, 2021		For all the Civil Courts and civil Judges and Rent Controllers functioning at Visakhapatnam and Vijayawada under the control of the High Court of Andhra Pradesh.
	the 14 th N t Fric the 11 th J	11-06-2021 Friday, May, 2021 to day, une, 2021 s inclusive)	For all the District Courts and Civil Judges (Senior Division), under the control of the High Court of Andhra Pradesh.
SUMMER	21-05-2021		For all the Courts of the Civil Judges (Junior Division)-cum-Judl. Magistrates of I Class (on civil side) and Rent Controllers functioning at Visakhapatanm and Vijayawada under the control of the High Court of Andhra Pradesh.
DUSSEHRA	From M the 11 TH Oct Mon the 18 th Oct (Both days	tober, 2021 o day,	For all the Civil Courts and Civil Judges and Rent Controllers functioning at Visakhapatnam and Vijayawada under the control of High Court of Andhra Pradesh.

II <u>GENERAL HOLIDAYS</u>

MONTH	DATE & DAY		FESTIVAL	
JANUARY	01-01-2021 13-01-2021 14-01-2021 15-01-2021 26-01-2021	Friday Wednesday Thursday Friday Tuesday	New Year's Day Bhogi Sankranti/Pongal Kanuma Republic Day	1 2 3 4 5
FEBRUARY			*	9
MARCH	11-03-2021 29-03-2021	Thursday Monday	Mahasivaratri Holi	6 7
APRIL	02-04-2021 05-04-2021 13-04-2021 14-04-2021 21-04-2021	Friday Monday Tuesday Wednesday Wednesday	Good Friday Babu Jagjivan Ram's Birthday Ugadi Dr.B.R.Ambedkar's Birthday Srirama Navami	8 9 10 11 12
MAY	13-05-2021	Thursday	Ramzan (Id-Ul-Fitr) *	13
JUNE				
JULY	20-07-2021	Tuesday	Bakrid (Id-Ul-Azha)*	14
AUGUST	15-08-2021 19-08-2021 30-08-2021	Sunday Thursday Monday	Independence Day Muharrum* Sri Krishna Astami	15 16 17
SEPTEMBER	10.09.2021	Friday	Vinayakachavithi	18
OCTOBER	02-10-2021 13-10-2021 14-10-2021 15-10-2021 19-10-2021	Saturday Wednesday Thursday Friday Tuesday	Gandhi Jayanthi Durgastami Maharnavami Vijayadasami/Dussehra Eid Miladun Nabi*	19 20 21 22 23
NOVEMBER	03-11-2021 04-11-2021 05-11-2021	Wednesday Thursday Friday	Naraka Chathurdhi Deepavali Yama Dwiteya	24 25 26
DECEMBER	25-12-2021	Saturday	Christmas	27

 $[\]ensuremath{^{*}}$ The date may be changed according to the visibility of MOON.

The following Public Holidays/Festivals are falling on Saturdays and Sunday.

SL.No.	Date		Occasion/Festival
01.	15-08-2021	(Sunday)	Independence Day
02.	02-10-2021	(Saturday)	Gandhi Jayanthi
03.	25.12.2021	(Saturday)	Christmas

III. OPTIONAL HOLIDAYS

SI.No.	FESTIVAL/OCCASION	Day	Date
1	Sripanchami	Tuesday	16-02-2021
2	Hazarat Ali's Birthday	Friday	26-02-2021
3	Shab-e-Meraj	Friday	12.03.2021
4	Shahadat Hazarath Ali (R.A.)	Monday	03.05.2021
5	Jama-tul-Wada	Friday	07-05-2021
6	Basava Jayanthi	Saturday	15-05-2021
7	Buddha Purnima	Wednesday	26-05-2021
8	Rath Yatra	Monday	12-07-2021
9	Parsi New Year's Day	Monday	16-08-2021
10	9 th Muharrum	Wednesday	18-08-2021
11	Varalakshmi Vratham	Friday	20-08-2021
12	Eid-E-Ghadeer	Friday	27-08-2021
13	Arbayeen	Monday	27-09-2021
14	Mahalaya Amavasya	Wednesday	06-10-2021
15	Karthika Pournami/ Gurunanak Jayanthi	Friday	19-11-2021
16.	Christmas Eve	Friday	24-12-2021

The following Optional Holidays are falling on Sundays.

1.	Mahaveer Jayanthi	(Sunday)	25-04-2021
2.	Shab-E-Quadar	(Sunday)	09-05-2021
3.	Sravana Pournami/ Rakhi Pournami	(Sunday)	22-08-2021
4.	Boxing day	(Sunday)	26-12-2021

REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Andhra Pradesh.
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh [with a request to instruct the concerned to place the same in High Court's website]
- 5) All the Unit Heads in the State of Andhra Pradesh.
- 6) All the Officers, High Court of Andhra Pradesh.
- 7) All the Section Heads, High Court of Andhra Pradesh.

- 8) The Director, Judicial Academy, Secunderabad.
- 9) The Director, High Court Mediation & Arbitration Centre, High Court Building,
- 10) The Member Secretary, A.P. State Legal Services Authority, High Court Building, Amaravati.
- 11) The Secretary, High Court Legal Service Committee, High Court Building, Amaravati.
- 12) The Advocate General, State of Andhra Pradesh, Amaravati.
- 13) The Secretary to Governor, for the State of Andhra Pradesh, Vijayawada.
- 14) The Chief Secretary to Government, Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravathi.
- 15) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Velagapudi, Amaravati, Guntur District 522237.
- 16) The Registrar, A.P. Lokayukta, Hyderabad.
- 17) The Registrar, Andhra Pradesh State Consumers Redressal Forum, Vijayawada
- 18) The Chairman, Sales Tax Appellate Tribunal, at Visakhapatnam.
- 19) The Special Judge for trial of CBI Cases, Visakhapatnam.
- 20) The Presiding Officer, Labour Court, Anantapuramu, Guntur and Visakhapatnam.
- 21) The Additional Registrar, Railway Claims Tribunal, Amaravati Bench, Arandalpet, Guntur.
- 22) The Registrar, Income Tax AppellateTribunal, Visakhapatnam.
- 23) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 24) The Secretary General, Supreme Court of India, New Delhi.
- 25) The Registrars General, All High Courts in India.
- 26) The Secretary, Bar Council of A.P., High Court of A.P., Amaravati.
- 27) The Accountant General, Enikepadu, Vijayawada, Andhra Pradesh.
- 28) The Public Prosecutor, High Court of Andhra Pradesh, Amaravati
- 29) The Administrative Officer, Government Pleaders' Office, High Court of A.P., Amaravati.
- 30) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 31) The Director of Prosecutions, Governorpet, Vijayawada.
- 32) The Commissioner of Printing and Stationery Department, A.P. Government Press, Mutyalampadu, Vijayawada. Pin.520 011 (For Publication in the Gazette Urgently).
- 33) The President, Andhra Pradesh High Court Advocates' Association, Amaravati.
- 34) The Secretary, Advocates' Clerks' Association, High Court of Andhra Pradesh, Amaravati.
- 35) The Commissioner, Information & Public Relations, A.P., RTC Bhavan, Vijayawada (with a request to publish the notification in all local dailies)
- 36) The Director, All India Radio, Vijayawada.
- 37) The News Director, Doordarshan Kendra, Vijayawada

With a request for making necessary announcement

For publication in the Newspaper

38) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express.

The Deputy Director, Public Relations, Andhra Pradesh Secretariat, Velagapudi.

- 40) The Overseer, High Court of Andhra Pradesh, Amaravati.
- 41) SPARE.

39)